

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

5 mls.

REPRESENTATION BY WHOM

. SNEHA PRADEEP

FOR ANIRUDH KRISHNAN

COUNSEL FOR THE

PETITIONER

2. Visithennan

FOR U.KAYMARKATA

Councel for Kerrondul

ORDER

Counsels for both the parties are present. Counsel for the Respondent stated that matter is almost settled and a DD for Rs.10,94,781/- is also kept ready to hand over to other side and requested time for filing Joint Memo. At request time is enlarged. Put up on 20.12.2017.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/ (K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)